

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1227
ANSWERED ON 11.02.2019**

INCLUSION OF MANGARH DHAM UNDER PRASHAD SCHEME

†1227. SHRI ARJUN LAL MEENA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to include Rishabhdev temple, Baineswar dham and Mangarh dham of Udaipur division of Rajasthan in the Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) scheme;**
- (b) if so, the details thereof and the time by which it is likely to be done; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (c): Development of pilgrimage places is primarily responsibility of respective State Governments/ Union Territories. However, Ministry of Tourism, under the PRASHAD Scheme provides Central Financial Assistance to State Governments for development of identified pilgrimage and heritage destinations. The projects are sanctioned on receipt of suitable DPRs, availability of funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines.

Identification of more destinations under the scheme is a continuous process, which is to be considered only on receipt of request from respective State Governments, once the ongoing projects in the State are completed.

Under the scheme Ministry has sanctioned the project "Integrated Development of Ajmer/Pushkar" in Rajasthan in 2015-16 for Rs.40.44 Crore.
